

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 4th September, 2025

No. HCM/TP-SC/2017-Estt-II/ On the recommendation of the District Courts' Transfer Committee vide its meeting dated 29th August, 2025, the High Court of Manipur is pleased to order that the following employees, shall be utilized in the District & Sessions Court, Chandel, w.e.f. 06-09-2025, until further order.

Sl. No.	Name & Designation	Present Place of Posting	Utilised at
1	Karung Nobo Kom, Sheristadar	Family Court, Thoubal currently utilised at District & Sessions Court, Senapati	District & Sessions Court, Chandel
2	Th. Bhimokumar Singh, Nazir-cum-Superintendent	District & Sessions Court, Imphal West	
3	S. Uttamkumar Singh, Stenographer Grade – I	Addl. District & Sessions Court (FTC), Manipur West	
4	Th. Ratankumar Singh, UDA	Addl. District & Sessions Court (FTC), Manipur West	
5	N. Jemson Singh, LDA	District & Sessions Court, Imphal West	
6	Kh. Kesho Singh, Bailiff	District & Sessions Court, Imphal West	
7	Kh. Gambhir Singh, Process Server	District & Sessions Court, Imphal West	
8	Th. Jugindro Singh, Process Server	District & Sessions Court, Imphal West	

By order etc.,

(KH. AJIT SINGH)
REGISTRAR (JUDICIAL),
HIGH COURT OF MANIPUR


No. HCM/TP-SC/2017-Estt-II/18612-25

Imphal, the 4th September, 2025

Copy to

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.

5. The Members, Transfer Committee.
6. All the District & Sessions Judges, Manipur.
7. All the Addl. District & Sessions Judges/Judges, Manipur.
8. The Registrar (Vigilance), High Court of Manipur.
9. The Joint Registrar (Judl.), High Court of Manipur
10. All the Chief Judicial Magistrates/ Civil Judges Sr. Divn., Manipur.
11. All the Civil Judges Jr. Divn./ JMFC, Manipur.
12. The System Analyst, High Court of Manipur.
 - He is requested to upload the same in the Official website of this Registry.
13. The Superintendent, Establishment – II.
14. The Concerned file.


REGISTRAR (JUDICIAL),
HIGH COURT OF MANIPUR